

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 320 of 2020

IN THE MATTER OF:

Mrs. Manish Indrajit Wadkar

...Appellant

Versus

Andhra Bank & Anr.

...Respondents

For Appellant: None

For Respondent: Mr. A.K. Mehra, Advocate for Respondent No. 1.

**Mr. S. Santanam Shaminadhan, Mr. Swapnil Jain,
Advocates for Respondent No. 2 (IRP).**

ORDER

04.03.2020 List the Appeal 'For Admission (After Notice)' on **25th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)